



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,19th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE (ACTING) AND HONOURABLE
MR. JUSTICE ARUN DEV CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
172	WA/100/2022 FIXED	MANDIRA DEBNATH Versus THE STATE OF ASSAM 4 ORS.	MR.A K RAY MR.I GOGOI MISS T DAS	SC, K A A C SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 19/01/2023

1)	MR. P KHATANAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
5)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
6)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
7)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
8)	MR. N J GOGOI	17-01-2023	To	23-01-2023
9)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
10)	MR. U K NAIR	17-01-2023	To	20-01-2023
11)	MR. DITUL DAS	18-01-2023	To	20-01-2023
12)	MR. B BARMAN	17-01-2023	To	20-01-2023
13)	MR A KALITA	18-01-2023	To	20-01-2023
14)	MR. N ISLAM	23-01-2023	To	03-02-2023
15)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
16)	MR. S SHARMA	19-01-2023	To	20-01-2023
17)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
18)	MR. A DHAR	19-01-2023	To	20-01-2023
19)	MD F FARIDI	19-01-2023	To	20-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
13	WP(C)/7043/2022 B/O	ABDUL MALIK BARLASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. M HUSSAIN	MR H R A CHOUDHURY (R-4) MR F U BARBHUIYA (R-4) MR J M SULAIMAN (R-4) SC, P W D
MOTION				
14	WP(C)/269/2023 B/O	GUNAJIT TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR G DAS	SC, P AND R.D. GA, ASSAM SC, APSC
15	WP(C)/272/2023 B/O	CHANDANA SONOWAL AND 4 ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, WPT AND BC
16	WP(C)/291/2023 B/O	RITA PAUL BANIK Versus THE STATE OF ASSAM AND 7 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
ADMISSION				
17	WP(C)/4972/2018 B/O	ANANDA TOKBI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING
CAUSELIST DATED 02-01-2023 TO
03-03-2023(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
19	I.A.(CrI.)/491/2022 WITH LCR 5 FILES, P.B.-2, B/O in CrI.A./28/2021 WITH CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
		PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
11 WP(C)/216/2023	BILLAL HUSSAIN AND 79 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR. B HUSSAIN	GA, ASSAM SC, REVENUE
<u>MOTION</u>			
12 WP(C)/204/2023 BY SLIP	BHASKAR CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR H ALI MR. M MALAKAR MR. R KONWAR	SC, HEALTH
13 WP(C)/285/2023 B/O	M/S G.B CONSTRUCTION Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, GMC
14 WP(C)/289/2023 B/O	NAJIR ISLAM@NOZRUL ISLAM AND 4 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM	SC, P AND R.D. GA, ASSAM SC, REVENUE
<u>ADMISSION</u>			
15 WP(C)/7597/2022 FIXED	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MS. B CHOWDHURY	MR G N SAHEWALLA (R3, R4) MS. N K DEVI (R3, R4) MR. N ANIX SINGH (R3, R4) MR. K GOGOI (C.G.C.) DY.S.G.I. SC, I R C T C
WITH I.A.(Civil)/3626/2022 in WP(C)/7597/2022	THE INDAIN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. Versus M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND 4 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY ASSTT.S.G.I.

16	WITH WP(C)/7138/2022	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MS. B CHOWDHURY	MR G N SAHEWALLA (R3, R4) MS. N K DEVI (R3, R4) MR. N ANIX SINGH (R3, R4) MR. B DEKA (R-1,2,5) DY.S.G.I. SC, SC, IRCTC
	WITH I.A.(Civil)/3670/2022 in WP(C)/7138/2022	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. Versus M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND 6 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY
17	WITH WP(C)/7624/2022	M/S KRISHNA ENTERPRISES AND ANR. Versus THE UNION OF INDIA AND ORS.	MS. B CHOWDHURY	MR G N SAHEWALLA (R4, R5) MRS. R DEVI MS. N K DEVI (R4, R5) MR. N ANIX SINGH (R4, R5) DY.S.G.I. SC, SC, IRCTC
	WITH I.A.(Civil)/3624/2022 in WP(C)/7624/2022	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. Versus M/S KRISHNA ENTERPRISES AND 4 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

16	WP(C)/2087/2022 B/O	MD. ALTAB UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, HEALTH SC, FINANCE
17	I.A.(Civil)/128/2023 BY SLIP in WP(C)/5355/2022 WITH	ABHILASHA MAHANTA AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	SC, PWD ROAD GA, ASSAM SC, APSC
18	WP(C)/5337/2022 WITH	SMT. SWEATA KRISHNATREYA AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MR. A BORO	SC, APSC SC, PWD
19	WP(C)/5400/2022 WITH	NILOTPAL DAS AND 32 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
20	WP(C)/5495/2022 WITH	SUNITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	P BURAGOHAIN MR SAURADEEP DEY	SC, APSC SC, PWD
21	WP(C)/5840/2022	RUPAM KALITA AND 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC

HEARING

22	WP(C)/512/2016 FIXED WITH	HIMANJAL KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR R CHAKRAVORTY MR M HALOI MR R CHAKRAVORTY MS. T BEGUM	MR. T C CHUTIA MR G KAKOTI (R7) MR. P THAKURIA (R7) MR D K ROY MS. I KAKATI MR. D KHAKHALARY (R7) SC, SOCIAL WELFARE
23	Cont.Cas(C)/12/2018	HIMANJAL KALITA Versus MINAKSHI SUNDARAM	MR R CHAKRAVORTY MR M HALOI MS. T BEGUM	MR. B GOSWAMI MR. P KAKATI

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.66-127), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
25	WP(C)/8148/2022 B/O	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE
HEARING				
26	WP(C)/2038/2014 FIXED	M/S LAXMI NARAYAN KRAFT INDUSTRIES Versus THE UNION OF INDIA and 8 ORS	MR.K AGARWAL MR.S C KEYAL MR. R DUBEY MS.P BARUAH	MR.S SAIKIA SC, TAXES ASSTT.S.G.I. MR.S SAMARIA SC, INDUSTRIES

LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
50	Bail Appln./156/2023 FIXED	ABDUL RAKHIB ALI@ ABDUL RAKHIP HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M ALI MR. R ISLAM	PP, ASSAM
51	Bail Appln./186/2023 B/O	NILUFA BEGUM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./3259/2022 FIXED	BHASKAR RAO Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. T N DAS MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
53	WITH AB/3548/2022	VIJAYA LAKSHMI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. T N DAS MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
54	AB/3679/2022 WITH OFFICE NOTE, CASE DIARY, FIXED	SHAHAR ALI @ SAHAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M H TALUKDAR	PP, ASSAM
ORDERS				
55	CrI.A./268/2022 WITH LCR 4 FILES, FIXED	LAKHI BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH	PP, ASSAM
	WITH I.A.(CrI.)/649/2022 in CrI.A./268/2022	LAKHI BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
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19)	MD F FARIDI	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Thursday,19th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION (BA)

53	Bail Appln./203/2023 B/O	SHAHABUL HUSSAIN@SAHBUL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
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BAIL HEARING (BA)

54	Bail Appln./3662/2022 B/O	HIRANYA SAHARIA Versus THE STATE OF ASSAM	MR. N K KALITA MR. S DUTTA	PP, ASSAM
55	Bail Appln./162/2023 WITH LCR, FIXED	RITUL ALI Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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18)	MR. A DHAR	19-01-2023	To	20-01-2023
19)	MD F FARIDI	19-01-2023	To	20-01-2023



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[For Thursday,19th January 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	CRP(IO)/25/2023 B/O	PRADUNNA HAJONG AND 6 ORS Versus RAM PAD NATH AND 2 ORS	MR. N B P SINGHA MR. D BARMAN	
ORDERS				
31	CRP(IO)/2/2021 (AT 2:00 PM), BY SLIP	GOBINDA CH DAS Versus SMTI. IRA DAS AND 30 ORS	MR H MAURYA MR. M MALAKAR MS A KALITA	MR. SHEELADITYA MR G BHARADWAJ (R13, R14)
HEARING				
32	RSA/58/2013 (AT 2:00 PM), WITH LCR, FIXED	TAPAN BHATTACHARYYA and 9 ORS Versus UMESH PRASAD HALWAI	MR.R P SARMAH MR.H K BAISHYA	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI
33	RSA/120/2014 WITH LCR, FIXED	MANISH KHATUWALA and 3 ORS. Versus MADAN SARMA DUBEY and 5 ORS.	MR.G N SAHEWALLA MR.B SHARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.S BHATTACHARYYA MS.M BHATTACHARJEE

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE(ACTING) AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
11	WP(C)/292/2023 B/O	SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	SC, EDU SC, G U
12	WP(C)/295/2023 B/O	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU

LEAVE NOTE OF ADVOCATES FOR 19/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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[For Thursday,19th January 2023]

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

3	Crl.A./134/2011	SATYA NARAYAN BHARALI Versus THE STATE OF ASSAM	MR.S SINHA MR.M HUSSAIN MR.B SINHA MS. D SAIKIA, AMICUS CURIAE MR. A.K. GUPTA,AMICUS CURIAE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
38	Crl.Pet./1087/2022 FIXED	ABHIRAM BORGHAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI C. DEKA	PP, ASSAM
39	Crl.Pet./1294/2022 FIXED	MOMTAJ KHATUN Versus THE STATE OF ASSAM ND ANR	MR. A K SAHU MR. S SAHU MS. A ROY	PP, ASSAM
40	Crl.Pet./1348/2022 FIXED	INDARJEET KAUR SAHNI Versus THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM

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